

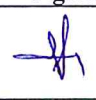
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.109/252/HDB/2018
NAME OF THE COMPANY	Appologic IT Solution India Private Limited
NAME OF THE PETITIONER(S)	Appologic IT Solution India Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Srikant Sangai	PCS	Sangai Sri@yahoo.com 9030837267	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Sreekath Sangai Learned PCS for the Petitioner.

Issue notice to the RoC and RoC is directed to submit his report within 3 weeks.

Post the Case on 19th March 2018 for final hearing.



Member (T)



Member (J)